

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**(IB)-35(ND)/2018**

**IN THE MATTER OF:**

**Sardar Singh**

.... **APPLICANT / PETITIONER**

**Vs**

**Anil Special Steel Industries Ltd. & Ors.**

....

**RESPONDENTS**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 12.02.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

**PRESENTS:**

**For the Petitioner(s):-**

**Sh. Gaurav Bhardwaj, Adv.**

**For the Respondent(s):-**

**Ms. Varsha Banerjee, Mr. Milan Singh Negi,  
Mr. Kunal Godhani, Adv.**

**Mr. Pankaj Khetan, Practising Co. Secy.,  
For Allahabad Bank-R-3.**

**ORDER**

Order reserved.

  
**(M. M. KUMAR)  
PRESIDENT**

  
**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

12.02.2018  
V.Sethi